I 27 87 MP465

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

, MANOJ KUMAR SINGH wife of SRI. BRAMMANAN	DSINGY
Agal years, resident of CHADHVA, KUDHAMehtion full posta	I address), it candidate at the obtain
Election, do hereby solemnly affirm and state on oath as under:-	
(strike out whichever is not applicable)	
(1) I am a candidate set up by	arty) / am contesting as an
Independent candidate.	
(2) Details of DAN	

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self	B41PS 6540Q	200.9-10	4.89.765=
2.	Spouse-	YAKZPD9470C	2009 - 10	1.87.170:00
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	cognizance, Sections of the Act and description of the offence for which cognizance taken:	3(1)(2), 148, 149, 323, 452 1.PC (3) Amaded 3(1)(2) S.C. S.T. Act. 341, 327, 324, 325 372/1PC 323, 504/341PC
(b)	Name of the court, Case No. and Date of order taking cognizance :	(D) KUDHANI P.S. COSE NO - 34193 (E) ICUDHANI P.S. COSE NO 119 95 (B) COUNTESSE COSE NO 1673 03
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	(1) 23.11.1993 (2) 22.01.2000 (3) 03.08.2004

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s). Case No. and	NIL
	Date(s) of order(s).	,,,,

(5) That I give herein below the details of recursets (movable and inmovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details-including amount is to be given separately in respect of each investment)

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
No.						
)	Cash in hand	SO SEFFY THOUSE	0.25 Lac			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	561-MV2- 25 561-Patra 1.45 61-max 125 48-FTV4 LULD 5 1115				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIC	-			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	c.v.p one cacs				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	- N.Y -				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	motorque. 20 st forcioner (CAZ) 21.Cacs	C .			
(vič)	Jewelry, bullion and valuable thing (give details of weight and value)	sogrem one cass	115 gram 404 2,25,000=			

Any other assets such a value of Claims/interest	Appax 5. Caro	3 LACS.	
(ix, Gross Total value			

3. Petails of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in					
	acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase		-			
	Any Investment on the land by way of development, construction etc.	1				
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)		14.31 Les	Vanduna VIA		
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	(including apartments) -Location(s) -Survey number(s)		F-1			
	Built up Area (Total measurement in sq. ft.)					

	V tether inherited property (* es or NO)		T
	Day of purchase in case of serf activited property		
	Cost of property (in case of prochase) at the time of prochase		
	A sy Investment on the property by way of development, construction etc.		
	Approximate Current market value		
iv)	Residential Buildings (including apartments,) -Location(s) VIII at Ch Survey number(s) I< Ud>	30mila 1 Lhua arhi, maz	
	Area (Total measurement in sq. ft.)		
	Built up Area (Total measurement in sq. ft.)		
	Whether inherited property (Yes or NO)		
	Date of purchase in case of self acquired property		
	Cost of property (in case of purchase) at the time of purchase	9	
	Any Investment on the land by way of development, construction etc.		
	Approximate Current market value		
v)	Others (such as interest in property)		
vi)	Total of Current Market Value of (i) to (v) above		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Name of Bank or Et All- Bank -	- H/L-17,00 000).				
•	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of John					

	Any other liability				
	Grand total of liabilities	6			-
(ii)	Government Dues: Dues to departments dealing with government accommodation	/V =	No		
	Dues to departments dealing with supply of water	No	N a		
	Dues to departments dealing with supply of electricity	140	IVO		
	Dues to departments dealing with supply of telephones/mobiles	110	140		
	Dues to departments dealing with government transport (including aircrafts and helicopters)	140	140-		
	Income Tax Dues	IV.	110		
	Wealth Tax Dues	14.0	1/0		
	Service Tax Dues	No	140		
	Municipal /Property Tax Dues	No	140		
	Sales Tax Dues	No	140		
	Any other dues	140	11.		
	Grand total of all Govt. dues				

(7) Details of profession or occupation:

a. Self. Member of Birar Vidhon Sava

b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum manas tumor Singh
2.	Full postal address	VILLAPOST- (MAZHUR, P.S-KUDHANI DICK-MUSE FRAREUR, RYY127
3.	Number and Name of the constituency and state	33, KUSHANI (BIHAR)
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. J. d. U (Janta Dal United)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

5.	PA	of of			Yen for which h		The one Steam
-	(a)	Candidate	-+	Income Tax Retu	irn filed		
		Spouse:					
		Dependents					
5.		Details	of Assets and	Liabili	ties in rupees		
		Description	Self	Spouse		Dependent-II	Dependent-III
١.		Moveable Asset (Total value)	PISTAL SOND				
В.	1	Immovable Asset	N3- 354019				
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
	(ji)	Approximate Current Market Price of Asset (Total Value)					
		Liabilities					
		(i) Government dues (Total)	No	110			
		(ii) Loans from Bank, Financial Institutions and others (Total)					
3.	(6	ghest educational qualific Give details of School / Un urse) (Name of the Schoo	iversity educa	tion with	h full form of the	certificate/ dip	loma/ degree

VERIFICATION
the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the st of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further clare that: () there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; () L. my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6
ove.

DEPONENT 611/12

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.